

| Annexure-7 | | | | | | | | | | | | | | | |
|---|--------------------------|---------------------------|---------------------------|-------------------|---------------------------|--|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|---|
| Name of the corporate debtor: Superways Enterprises Private Limited | | | | | | Date of commencement of CIRP: 26/07/2022 | | | | List of creditors as on: 18/07/2022 | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | | | |
| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Department of State Tax | Government of Maharashtra | | 38,14,165 | 38,14,165.00 | | | | | NIL | | NIL | NIL | NIL | Claims have been verified and admitted by erstwhile IRP |
| 2 | Department of Income Tax | Government Of India | | 1,55,23,52,740.00 | 1,55,23,52,740.00 | | | | | NIL | | NIL | NIL | NIL | Claims have been verified and admitted by erstwhile IRP |
| | TOTAL | | | 1,55,61,66,905.00 | 1,55,61,66,905.00 | | | | | 0.00% | 0.00% | | | | |

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